who have put in more than 10 years and 15 years of service and are vet to be confirmed. with reasons therefor, is laid on the table of the House, [Placed in Library, See No. LT-4094/701.

(c) Confirmations in the Ministerial Cadres are made in accordance with the provisions of the Intelligence Bureau and Ministerial Service Scheme. the Intelligence Bureau Clerical Service Scheme. which have been organised on the pattern of Central Secretariat Service Rules and the Central Secretariat Service Rules respectively. The draft Intelligence Stenographers Service Rules have also been prepared on the pattern of the Central Secretariat Stenographers' Service Rules are under scrutiny. The procedure followed for confirmation is to scrutinise the cases of all eligible persons in various posts and issue orders of confirmation against permanent vacancies in respect of those who fulfil the prescribed conditions for confirmation.

S enographer Service in Intelligence Bureau

- 4353. SHRI RAM AVTAR SHARMA: Will the Minister of HOME AFFAIRS be pleased to state :
- (a) whether the Intelligence Bureau has its own services on the pattern of the services in the Ministries of the Government of India:
- (b) whether the Stenographer Service has not so far been formed in the Bureau even though the matter has been under consideration for a long time; and
- (c) if so, the reasons therefor and the time by which the Stenographer Service will be formed in the Bureau?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF HOME AFFAIRS AND MINISTER OF (SHRIMATI INDIRA PLANNING GANDHI): (a) The Intelligence Bureau Ministerial Service and the Intelligence Bureau Clerical Service have already been reorganised on the pattern of the Central Secreteriat Service and the Central Secretariat Clerical Service respectively. The reorganisation of the I.B. Stenographers' Service on

the pattern of the Central Secretariat Stenographers' Service is at present under consideration of the Government.

- (b) Yes. Sir. It has not yet been formed.
- (c) The I. B. Stenographers' Service has not so far been finalised as the Central Secretariat Stenographers' Service on the pattern of which this has to be reorganised. had undergone changes at two stages---first as a consequence of the recommendations of the 2nd Pay Commission and second because of further reorganisation of the Central Secretariat Stenographers' with effect from 1st August, 1969. basis of the latest reorganised CSSS, the I. B. Stenographers' Service is being reorganised. This is likely to be finalised shortly.

Arrest of Mine Workers in Burra Dhemo Collier y

- 4354. SHRI K. HALDER: Will the Minister of HOME AFFAIRS be pleased be state:
- (a) whether it is a fact that the Police arrested a large number of mine workers in Burra Dhemo colliery area on false charges under certain pressures;
- (b) if so, whether Government have taken any steps to prevent such arrest;
- (c) whether the arrested workers have since been released?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE. DEPARTMENTS OF ELECTRONICS AND SCIENTIFIC AND INDUSTRIAL RESEARCH (SHRI K. C. PANT): (a) to (c). Facts are being ascertained from the State Government.

Employment Outlock for Engineers

- SHRI BABURAO PATEL: Will the Minister of HOME AFFAIRS be pleased to state:
- (a) whether Government have studied the estimate contained in a study made by